

गुजरात में नागर विमानन का विकास

*274. श्रीचिमनभाई हरिदाई शुक्ल : क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) आठवीं पंचवर्षीय योजना के दौरान गुजरात में नागर विमानन के मजबूत होने का निर्माण और विकास करने के लिए क्या लक्ष्य निर्धारित किया गया है ;

(ख) इस प्रयोजनार्थ कितनी धन-राशि आवंटित की गई है; और

(ग) उसका वर्ष-वार व्यौरा क्या है ?

नागर विमानन और पर्यटन मंत्री (श्री गुलाम नबी आजाद) : (क) से (ग) विमानपत्तनों और अन्य आधारभूत सुविधाओं का विकास एक सतत प्रक्रिया है तथा इसे प्रायोजित आवश्यकताओं और संसाधनों की उपलब्धता के आधार पर चरणबद्ध तरीके से हाथ में लिया जाता है।

आठवीं योजना में, राष्ट्रीय विमानपत्तन प्राधिकरण ने गुजरात में विमानपत्तनों के उन्नयन और आधुनिकीकरण के लिए 40.57 करोड़ रुपए का परिकल्पित आवंटित किया है। इस आवंटन के वर्ष-वार व्यौरा इस प्रकार है :—

(करोड़ रुपए)

वर्ष	आवंटन
1992-93	7.14
1993-94	14.57
1994-95	9.54
1995-96	4.57
1996-97	4.75

जोड़ : 40.57

*Figures in brackets represent the production of 3-wheelers for the corresponding period of the previous year.

Revival plan submitted by Scooters India Limited

*275. SHRI JALALUDIN ANSARI:
SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Scooters India Ltd. (SIL), Lucknow has submitted a revival plan as per the instruction from the BIFR, to the Ministry of Industry;

(b) if so, the details thereof and the decision taken thereon;

(c) whether it is a fact that the SIL, Lucknow, has been operating viably at present and they are getting orders from abroad for two-wheeler scooters; and

(d) if so, what steps are being taken to increase the production of two-wheelers to exploit this export market?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) Yes, Sir.

(b) The revival plan proposes infusion of fresh funds, guarantee from Government for working capital, financial restructuring, support for Voluntary Retirement Scheme etc. The matter is under consideration of the Government.

(c) and (d) Details of production of three-wheelers of Scooters India Ltd. are indicated below:—

	Production in physical Nos.
1992-93	2704
1993-94	4254

Production in the first quarter of 1994-95

April, 1994	604 Nos. (185)*
May, 1994	503 Nos. (235)*
June, 1994	610 Nos. (455)*

The company has been getting orders in small batches for two-wheelers from various countries. The company has adequate production capacity to meet the export orders. The company is yet to operate viably as it is still incurring cash losses.

Inquiry commissions on aircraft accidents

*276. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the answer to Unstarred Question 381 given in the Rajya Sabha on the 28th July, 1994 and state:

(a) the number of inquiry commissions set up on the aircraft accidents so far and the number of cases in which the inquiry reports are yet to be submitted;

(b) what guidelines have been issued by Government to pilots on the basis of the findings of the inquiry commissions; and

(c) what steps Government propose to take to check the aircraft accidents and to make the pilots follow the safety rules/norms strictly?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) During the period from 1.1.89, Government had set up seven Courts of Inquiry to investigate air accidents under Rule 75 of the Aircraft Rules, 1937 of which five have submitted their reports so far.

(b) Necessary instructions have been issued to operators by the Directorate General of Civil Aviation to implement the accepted recommendations on operating procedures and other pilot-related matters to enhance the level of air safety.

(c) Implementation of the recommendations emanating from investigation of aircraft accidents, dissemination of safety information, monitoring of cockpit voice recorders, surveillance by Flight Inspectors, periodic inspection of aerodromes, implementation of measures for eradication of bird menace at Airports etc. are some of the major steps taken to enhance the level of air safety.

Entry of 'Sony' in Indian market

*277. SHRI RAMDAS AGARWAL:
SHRI SATISH AGARWAL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the Hindustan Times dated 26th July, 1994 under the caption "SONY set to enter Indian Market";

(b) If so, whether this giant Japanese Electronics Company has finalised its discussions with FIPB (Foreign Investment Promotion Board) and whether Government have approved the project, if so when;

(c) whether this company at the initial stage of production will be domestic oriented; and

(d) if so, what are the full details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d) The Japanese Electronics Company 'Sony' has submitted its proposal for establishing manufacturing of Colour TVs and other audio and Video equipments in the domestic sector. The Government, however, has not yet taken any decision on the proposal.